

Declaration of Assets and Liabilities

C.0 (ES	//				Ye	ar	
1000) I,	BINOD	KUMAR	, son/dau	ighter/wife of .LA.	TE - BIRVAL,	RAM
1 28:	aged	37	years, belon	nging to	B. v. S	(समाई काभी)	
<i>\)</i>	service ar	nd presently wo	king asOf	FICE 1	ATTENDENT	(51 A17 00 21)	

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be n)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	10000	_	_	-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	_	_	_		
(iii)	Bonds, Debentures and Shares in companies				-	_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_			_	-
(v)	Motor Vehicles (details of make, etc.)	_	-			_
(vi)	Jewellery (give details of weight and value)		Gold-209 Silversog	_	_	_
(vii)	Other assets, such as values of claims / interests	• '				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Sescription	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2	Dependant-
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-	Name	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-			->-	
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	•				
(v)	Others (such as interest in property)	_				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBT BVM	120000
	(ii) Loans from financial institutions		129000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		-

19413 32411

	(d) dues to depar dealing with telep			
	(e) dues to depart			
	dealing with gove	rnment		
	transport (including		-	_
	aircraft and helico			
	(f) Other dues, if a	any		
(b)	(i) Income Tax inc	luding		•
	surcharge [Also in the assessment ye	dicate	DLSPK4724 F	
	which Income Tax	Return	D-3117-117-1	-
	filed. Give also Per			
	Account Number (PAN)]		
	(ii) Wealth Tax [Al	so		
	indicate the assess			
	year upto which W Tax return filed.]	ealth		_
	(iii) Sales Tax [Onl	v in		
	case of proprietary			
	business]			-
	(iv) Property Tax			
. C.	Personal Detail	2		
005/0				
GPF/CI	PF/PRAN No. :-	1100	71214776	
Gende	r :-		(M/F)	
Data	f Diuth			
Date of	r Birth :-	1 5	0 1 1 9 8	6 (DD/MM/YYYY)
				(00)
Class/G	Froup			
Ciassy	roup :-	<u> </u>	(A/B/C)	
Cadre	:=	OFFICE	ATTENDENT (4th) SON	
		-	e.g. B.A.SBihar Administrative	Service.
			har Secretariat Service etc.)	
Uoma Di		D. 0.0.0.		
Home Di	strict :-			
	hereby declare	that the	above details are true to	the best of my
knowle	dge and belief.			
	5		Signature 19812	341
			Signature	\
	^		Name of Employee:	us ans
lace:	PATN A 28/02 2025		Designation: ชาห์เสน ป	truc ensistant
	28/02/2025			
ate:			Department: GEIC (191	-1 (0.0)

Fadir 371C